

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.534/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th November 2017, 10.30 A.M

Name of the Company	Crystal Cable Industries Ltd.-Versus- The Director of Incom Tax (Recovery) & Anr.		
Under Section	31 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

11 M. S. Piwar, Respondents *M. S. Piwar*
2) *Sonjoy Ratnanko Banerjee, S. Adu.* Petitioners *Sonjoy Ratnanko Banerjee, S. Adu.*
D. N. Sharma, Adu.
Ratnesh Kr. Rai, Adu.
Anumay Banerjee, Adu.
Sonjoy Bhattacharya, Adu.

S. Adu.
16/11/2017

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Petitioner has filed a petition under section 31 of the Insolvency & Bankruptcy Code, 2016 (I & B Code).

Ld. Counsel for the respondent sought time for filing reply. Prayer is allowed. 2 weeks' time is granted for filing detail paragraphwise reply with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 2 weeks.

List on 18/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)